

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. T.A. 37/1997
CO. 13751-W/85

Date of order : 01.09.99

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

HARIHAR MITRA
VS.
UNION OF INDIA AND ORS.

For the applicant : Mr. P.C. Das, counsel

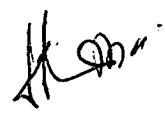
For the respondents : Mr. B. Mukherjee, counsel

ORDER

When the matter is taken up for hearing, Mr. P.C. Das appearing on behalf of the applicant submits that he did not receive any instruction from his client/and thereby he wants to retire from this case.

2. In view of the aforesaid circumstances, the application is dismissed as being not pressed.


(G.S. MAINGI)
MEMBER(A)


(D. PURKAYASTHA)
MEMBER(J)